

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 138 (ND) 2016

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2018

NAME OF THE COMPANY: M/s. Dharamveer & Ors. V/s. Urgan Agro Farming Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Fanish Kumar Rai and Mr. Abinash Kumar, Advocates

ORDER

Reply to the Applications being CA No. 266/2017 and CA 349/2017 have been filed. Be listed for disposal along with the main case.

It is submitted by the Ld. Counsel for the Petitioner that the pleadings are complete in this case. As none is present on behalf of the Respondent, re-notify this case for final disposal on 16th April, 2018.

-S-d-1

(Deepa Krishan)
Member (T)

-S-d-1

(Ina Malhotra)
Member (J)